

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.2 - IA/789(AHM)2024  
in  
**CP(IB)/184(AHM)2022**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Aries Paper Company  
V/s  
Saurashtra Specialities Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 17/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Harshal Patel, Adv.  
For the Respondent :

**ORDER**

**IA/789(AHM)2024**

None present for the applicant. This is an application filed by the Resolution Professional for taking on record the dissolution of the monitoring committee of Saurashtra Specialities Pvt Ltd. with effect from 01.05.2024 in view of the completion of acquisition of the company by the successful resolution applicant i.e M/s. Besto Tradelink Ltd.

Heard Learned Counsel for the applicant.

Application is allowed. In view of the same, IA 789 of 2024 stands disposed-off.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**